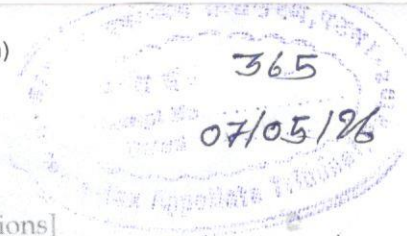


CONSTITUTION OF ITAT KOLKATA ZONE  
( 11/05/2026 TO 14/05/2026 )  
In Hybrid/Physical/Virtual Mode

[15/05/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]



B-1  
07/05/2026

| Bench                  | Constitution   | Court Room |
|------------------------|--|------------|
| Cuttack                | Shri George Mathan, JM<br>&<br>Shri Rajesh Kumar, AM<br>[ At 02.30 P.M. ]  | 2          |
| C                      | Shri George Mathan, JM<br>&<br>Shri L.P. Sahu, AM<br>[ At 10.30 A.M. ]<br>[ From 11/05/2026 to 13/05/2026 ]          | 2          |
| Kolkata<br>Old Appeals | Shri George Mathan, JM<br>&<br>Shri L.P. Sahu, AM<br>[ Only on 13/05/2026 (Wednesday) after "C" Bench ]              | 2          |
| B                      | Shri George Mathan, JM<br>&<br>Shri Rakesh Mishra, AM<br>[ After "C" Bench & "Guwahati" Bench ]                      | 2          |
| A                      | Shri Rajesh Kumar, AM<br>&<br>Shri P.K. Choubey, JM<br>[ At 10.30 A.M. ]<br>[ On 11/05/2026 & 12/05/2026 ]           | 3          |
|                        | Shri D R L Reddy, Vice-President (KZ)<br>&<br>Shri Rajesh Kumar, AM<br>[ At 10.30 A.M. ]<br>[ Only on 14/05/2026 ]   | 1          |
| D                      | Shri Rajesh Kumar, AM<br>&<br>Shri P.K. Choubey, JM<br>[ After "A" Bench ]<br>[ On 11/05/2026 & 12/05/2026 ]         | 3          |
|                        | Shri D R L Reddy, Vice-President (KZ)<br>&<br>Shri Rajesh Kumar, AM<br>[ After "A" Bench ]<br>[ Only on 14/05/2026 ] | 1          |
| Patna                  | Shri L.P. Sahu, AM<br>&<br>Shri Sonjoy Sarma, JM<br>[ After "C" Bench ]<br>[ From 11/05/2026 to 13/05/2026 ]         | 4          |
| Ranchi                 | Shri Sonjoy Sarma, JM<br>&<br>Shri R.N. Sahay, AM<br>[ At 02.30 P.M. ]   | 4          |
| Guwahati               | Shri Sonjoy Sarma, JM<br>&<br>Shri Rakesh Mishra, AM<br>[ At 10.30 A.M. ]  | 4          |

Note : 1. "SMC" Bench of ITAT, Kolkata will not function during this week.

2. "A" & "D" Bench of ITAT, Kolkata will not function on 13/05/2026. Cases are adjourned to 14/05/2026.

3. "C" Bench of ITAT, Kolkata & Patna Bench will not function on 14/05/2026.

[Manish Bhoi]  
Assistant Registrar  
06/05/2026

**INCOME TAX APPELLATE TRIBUNAL, PATNA**

**CAUSE LIST OF DB BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

**IN COURT ROOM 4**

**HYBRID COURT HEARING, GOOGLE MEET ID:- WUJ-UMEQ-TBB; TIME:- AS PER  
CONSTITUTION**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                         | Remarks |
|-----|------------------|-------------|---------------------------------------|---------|
| 1   | ITA 158/PAT/2026 | 2018-19     | [A] SHAKTI AGENCIES PVT. LTD.         |         |
| 2   | ITA 161/PAT/2026 | 2011-12     | [A] SAJINDRA SINGH                    |         |
| 3   | ITA 165/PAT/2026 | 2015-16     | [A] JEETENDRA KUMAR GUPTA             |         |
| 4   | ITA 49/PAT/2026  | 2011-12     | [A] FAME MEDIA PRIVATE LIMITED        |         |
| 5   | ITA 530/PAT/2025 | 2016-17     | [D] LOCODEL SOLUTIONS PRIVATE LIMITED |         |
| 6   | ITA 74/PAT/2026  | 2016-17     | [A] STATE BANK OF INDIA LCPC          |         |
| 7   | ITA 86/PAT/2026  | 2023-24     | [A] SMT. PRIYA RANI                   |         |
| 8   | ITA 88/PAT/2020  | 2017-18     | [D] AMIT KUMAR SINGH                  |         |
| 9   | ITA 95/PAT/2020  | 2015-16     | [D] AMIT KUMAR SINGH                  |         |



**For Assistant Registrar  
07-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, PATNA**

**CAUSE LIST OF DB BENCH FOR 12-MAY-2026 (TUESDAY)**

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

**IN COURT ROOM 4**

**HYBRID COURT HEARING, GOOGLE MEET ID:- WUJ-UMEQ-TBB; TIME:- AS PER  
CONSTITUTION**

| Srl | Appeal Number    | Assmt. Year | Assessee Name  | Remarks |
|-----|------------------|-------------|--|---------|
| 1   | ITA 15/PAT/2023  | 2015-16     | [A] BIHAR GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK)               |         |
| 2   | ITA 158/PAT/2023 | 2014-15     | [A] MADHYA BIHAR GRAMIN BANK (AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK)              |         |
| 3   | ITA 174/PAT/2025 | 2017-2018   | [A] BEGUSARAI KSHETRIYA GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK) |         |
| 4   | ITA 175/PAT/2025 | 2017-2018   | [A] BEGUSARAI KSHETRIYA GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK) |         |
| 5   | ITA 176/PAT/2025 | 2018-2019   | [A] BEGUSARAI KSHETRIYA GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK) |         |
| 6   | ITA 177/PAT/2025 | 2019-2020   | [A] BEGUSARAI KSHETRIYA GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK) |         |
| 7   | ITA 178/PAT/2025 | 2018-2019   | [A] BIHAR KSHETRIYA GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK)     |         |
| 8   | ITA 179/PAT/2025 | 2013-2014   | [A] BIHAR KSHETRIYA GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK)     |         |
| 9   | ITA 180/PAT/2025 | 2013-2014   | [A] BIHAR GRAMIN BANK (SINCE AMALGAMATED WITH DAKSHIN BIHAR GRAMIN BANK)               |         |
| 10  | ITA 22/PAT/2026  | 2018-19     | [A] SALIM ANSARI   |         |
| 11  | ITA 26/PAT/2026  | 2018-2019   | [A] SALIM ANSARI   |         |
| 12  | ITA 352/PAT/2023 | 2016-17     | [A] ESRTWHILE BIHAR GRAMIN BANK THROUGH DAKSHIN BIHAR GRAMIN BANK                      |         |
| 13  | ITA 500/PAT/2024 | 2022-23     | [A] MANOJ KUMAR  |         |
| 14  | ITA 613/PAT/2024 | 2018-2019   | [A] BIHAR GRAMIN BANK (SINCE AMALGAMATED)  |         |
| 15  | ITA 641/PAT/2024 | 2018        | [D] SUNRISE POLYFILMS PRIVATE LIMITED  |         |



**For Assistant Registrar  
07-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, PATNA**

**CAUSE LIST OF DB BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

**IN COURT ROOM 4**

**HYBRID COURT HEARING, GOOGLE MEET ID:- WUJ-UMEQ-TBB; TIME:- AS PER  
CONSTITUTION**

| Srl | Appeal Number    | Assmt. Year | Assessee Name                   | Remarks |
|-----|------------------|-------------|---------------------------------|---------|
| 1   | ITA 155/PAT/2025 | 2012-13     | [A] MANISHA SHASHIKANT DESHMUKH |         |
| 2   | ITA 172/PAT/2025 | 2017-18     | [D] AJAY KUMAR GUPTA            |         |
| 3   | ITA 207/PAT/2025 | 2015-16     | [A] PIYUSH KUMAR PAPPU          |         |
| 4   | ITA 287/PAT/2024 | 2020-21     | [A] PURUSHOTTAM KUMAR CHAURASIA |         |
| 5   | ITA 329/PAT/2025 | 2023-24     | [A] SUBHAM SINGHANIA            |         |
| 6   | ITA 68/PAT/2026  | 2018-19     | [D] PRAMOD SINGH                |         |

*S. Gupta S. S. S.*

**For Assistant Registrar  
07-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, PATNA**

**CAUSE LIST OF SMC BENCH FOR 11-MAY-2026 (MONDAY)**

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

**IN COURT ROOM 4**

**HYBRID COURT HEARING, GOODLE MEET ID:- WUJ-UMEQ-TBB; TIME:- AS PER  
CONSTITUTION**

| <b>Srl</b> | <b>Appeal Number</b> | <b>Assmt.<br/>Year</b> | <b>Assessee Name</b>            | <b>Counsel</b> |
|------------|----------------------|------------------------|---------------------------------|----------------|
| 1          | ITA 157/PAT/2026     | 2014-15                | [A] KUSUM KUMARI                |                |
| 2          | ITA 159/PAT/2026     | 2015-16                | [A] CHANDRASHEKHAR PRASAD SINGH |                |
| 3          | ITA 160/PAT/2026     | 2020-2021              | [A] BIBHA SINGH                 |                |
| 4          | ITA 162/PAT/2026     | 2013-14                | [A] NARESH KUMAR JHA            |                |
| 5          | ITA 163/PAT/2026     | 2014-15                | [A] NARESH KUMAR JHA            |                |
| 6          | ITA 164/PAT/2026     | 2015-16                | [A] NARESH KUMAR JHA            |                |

*S. Gupta Sir*

**For Assistant Registrar  
07-May-2026**

**INCOME TAX APPELLATE TRIBUNAL, PATNA**

**CAUSE LIST OF SMC BENCH FOR 13-MAY-2026 (WEDNESDAY)**

**BEFORE HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND HON'BLE SONJOY SARMA, JUDICIAL MEMBER**

**IN COURT ROOM 4**

**HYBRID COURT HEARING, GOODLE MEET ID:- WUJ-UMEQ-TBB; TIME:- AS PER  
CONSTITUTION**

| <b>Srl</b> | <b>Appeal Number</b> | <b>Assmt.<br/>Year</b> | <b>Assessee Name</b>                  | <b>Counsel</b>            |
|------------|----------------------|------------------------|---------------------------------------|---------------------------|
| 1          | ITA 408/PAT/2025     | 2013-2014              | [A] NEOGROWTH VYAPAAR PRIVATE LIMITED | Sh. Nishant<br>Maitin, CA |
| 2          | ITA 41/PAT/2026      | 2022-23                | [A] RAKESH JAISWAL                    | Sh. Raushan<br>Kumar, CA  |



**For Assistant Registrar  
07-May-2026**